GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 608

ANSWERED ON 06.02.2025

FUNDS UNDER AIBP TO UTTAR PRADESH

†608. SHRI RAMASHANKAR RAJBHAR

Will the Minister of JAL SHAKTI be pleased to state:

(a) the guidelines laid down by the Government for allocating funds under the Accelerated Irrigation Benefit Programme (AIBP);

(b) whether some States including Uttar Pradesh are being allocated less funds as compared to other States;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) the action taken/proposed to be taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) Central assistance under PMKSY-AIBP is limited to proportionate funding of the balance cost of works components of irrigation and drinking water only, at the time of inclusion of the project under the scheme.

Latest guidelines for PMKSY-AIBP projects is available at https://pmksy-mowr.nic.in/aibp-mis/Manual/Guidelines_PMKSY_AIBP_National_Projects_%202022.pdf.

Ninety-Nine (99) ongoing Major/Medium Irrigation Projects (MMI) (and 7 phases) spread in 19 States/Union Territories were identified during 2016-17, in consultation with States, for inclusion under Pradhan Mantri Krishi Sinchai Yojana –Accelerated Irrigation Benefits Programme (PMKSY-AIBP). Further, after approval for continuation of implementation of PMKSY during 2021-26, nine projects spread in 7 States have been included under PMKSY-AIBP.

Further, central assistance is provided to the projects, as per the guidelines, on the basis of progress made by the project and matching budgetary allocations made by the State for the project in a financial year.

Four (4) projects of Uttar Pradesh have been included under PMKSY-AIBP. Rs. 1,421.82 crore has been provided as central assistance to these projects since April, 2016.
